

**DECLARATION OF ASSETS OF
HON'BLE MRS. JUSTICE DAYA CHAUDHARY,
HER SPOUSE AND DEPENDENT SON.**

1.	All immovable properties held individually or jointly	Description & Location	Remarks, if any/Year of acquisition
1.1	Self	i.) ½ share in one kanal house at Panchkula ii.) One HIG House at Palwal (Haryana) iii.) 1.5 acres agriculture land in village Mandkola, District Palwal. iv.) One share in SCBA Multi State Co-op. Group Housing Society Ltd. at NOIDA v) 11.77 Hectares agriculture land in District Katni (M.P.)	i) 21.6.2001 ii) 13.2.1991 iii) Ancestral Property iv) 23.1.2007 v) June to October 2007
1.2	Spouse	i) ½ share in one kanal house at Panchkula ii) 1/4 th share in 9 acres agriculture land, residential house, baithak and gitwar in village Bedha Patti, Tehsil Hodal, District Palwal.	i) 21.6.2001 ii) Ancestral property
1.3	Dependent	i) 2.03 hectares agriculture land in District Katni, (M.P.)	September 2008
2	Details of Motor Vehicles	Make/Year	Remarks, if any/Year of acquisition
2.1	Self	i) One Hoda City Car (Model 2006). ii) One Chetak Scooter (Model 1986)	i) 29.5.2006 ii) 1986
2.2	Spouse	-Nil-	
2.3	Dependent	-Nil-	
3.	Ornaments and Other valuables	Approximate Total Weight	Remarks, if any
3.1	Self	i) Approximately 50 Tolas gold-jewellery	
3.2	Spouse	-Nil-	
3.3	Dependent	-Nil-	

4.	Bank Deposits, fixed deposits, shares/ Public Provident Fund, General Provident Fund, Debentures/ mutual funds etc.	Description & Value	
4.1	Self	i) Amount in Saving Accounts - Rs.5,14,291/- ii) PPF - Rs. 1,40,000/- iii) GPF - Rs. 6,96,616/- iv) RD - Rs.1,95,000/- v) 1 FD - Rs.80,000/- vi) Bonds - Rs.20,000/- vii) NSC - Rs. 25,000/- viii) 3 LIC Policies	iv) 13.2.2006 v) 4.4.2009 vi) 7.3.2005
4.2	Spouse	i) Amount in Saving Accounts - Rs.20,000/- ii) PPF - Rs.1,09,755/- iii) GPF - Rs. 7,50,315/- iv) NSC - Rs.7,38,000/- v) Bonds - Rs.20,000/- vi) 2 FD - Rs.1 lac each vii) Two LIC policies.	iv)2006 / 2007 / 2010 v) 7.3.2005 vi) 2009 vii) 1991/1997
4.3	Dependent	i) FD - Rs. 80,000/- ii) PPF - Rs.70,000/- iii) NSC - Rs.2,00,000/- iv) Saving - Rs.45,641/- v) MIS - Rs.4.5 lacs vi) 1 LIC Policy	i) 4.4.2009 ii) 2.3.2010 iii) 5.3.2010 v) 2.2.2010 vi) 1996

Place:- Chandigarh
Date:- 31-03-2010

sd/-
Signature of the Hon'ble Judge